

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

In the matter of:

Original Application No. 807/2018

News item published in "The Times of India" Authored by Paras Singh Titled
"Ignoring NGT orders, Mayapuri 'graveyard' spews toxic fumes."

AND

Original Application No. 996/2018

News item published in "The Times of India" Authored by Paras Singh Titled "In
factory setting, Mayapuri's scraping through."

NDOH:- 06.01.2021

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Status report on behalf of DPCC

New Delhi:

Dated: 04.01.2021

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**STATUS REPORT ON BEHALF OF DELHI GOVERNMENT
WITH RESPECT TO ORDER DATED 24.07.2020.**

1. That, this Hon'ble Tribunal took up the matters on 24.07.2020 and ordered to strengthen the vigilance in view of some clandestine activities.

2. That, subsequent to the said hearing dated 24.07.2020, the Mayapuri Industrial Area has been inspected by DPCC officials on 17.10.2020, 12.11.2020 & 04.12.2020 and no illegal vehicle dismantling activity on the public land/open spaces of the Mayapuri Industrial Area, Phase-II was noticed.

3. That, DSIIDC has already started construction of C.C. Roads & Drains and the same is in progress. About 57,000 Sqm C.C. Road has been constructed till date. Due to on-going Covid-19 pandemic, the construction is expected to be completed by 31.03.2021.
4. That, DSIIDC has also installed 36 number of cameras on 15 poles at different locations of Mayapuri Industrial Area. CCTV System is fully functional and electronic footage is being recorded at control room which is installed in the premises of Mayapuri Police Station.
5. That, DSIIDC has entrusted the work to study the aspect of re-use of treated wastewater of Mayapuri CETP and the report is awaited as NEERI is still working on it.
6. That, the DPCC will continuously strive to comply with the directions of this Hon'ble Tribunal in letter and spirit in future.

This status report may kindly be taken on record by this Hon'ble Tribunal.


(Sunil Kumar)
Environmental Engineer
Delhi Pollution Control Committee

New Delhi

Dated - 4/01/2021